



2026:AHC:29767

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 1941 of 2026

Paras Nath Ram

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Abhishek Bhushan, Himanshu Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Heard Sri Abhishek Bhushan, learned counsel for the writ petitioner and Sri Manish Kumar, learned Standing Counsel for the State.
2. The solitary prayer made in the present petition is for disposal of the appeal dated 05.08.2025 preferred before the Respondent no.2.
3. Considering the submissions so made across the Bar, the writ petition stands **disposed of** requiring the Respondent no.2 to decide the pending appeal within a period of one month from the date of production of certified copy of the order.

February 11, 2026

N.S.Rathour

(Vikas Budhwar,J.)